Central Administrative Tribunal Jammu Bench, Jammu





Monday, this the 21th day of December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Syed Yousuf Shah, Aged about 22 years,
S/o. Jawad Shah,
R/o. Junction Mohalla,
Gund Nowgam, Sonawari, Kashmir.
..............Applicant

By Advocate: Mr. Tahir Majid

Versus

1. State of Jammu & Kashmir through;
Secretary Education Department,
Civil Secretariat,
Jammu/Kashmir;

2. Director
Directorate of School Education,
Srinagar, Kashmir;

- 3. Chief Education Officer, Bandipora, Kashmir;
- Zonal Education Officer, Sunbal Sonawari, Bandipora, Kashmir.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG)



ORDER (ORAL) Hon'ble Mr. Rakesh Sagar Jain, Member (J)



Despite the pin being sent, neither learned counsel for the applicant appeared in video conference nor picking up his mobile number.

- 2. Despite the direction of the Hon'ble High Court by order dated 25.06.2020 to be present before the Tribunal, neither the applicant nor his counsel present today.
- 3. However, Mr. Rajesh Thapa, Learned Dy. Advocate General appearing for the respondents present.
- 4. It seems the applicant is not interested to pursue the matter any further. Accordingly the TA is dismissed for non prosecution for non-appearance of the applicant. There shall be no order as to costs.

(RAKESH SAGAR JAIN) MEMBER (J)

Asvs.